

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 102**  
**(IB)-879(PB)/2020**

**IN THE MATTER OF:**

Penta Travels (India) Pvt. Ltd.  
v.  
Sare Gurugram Pvt. Ltd.

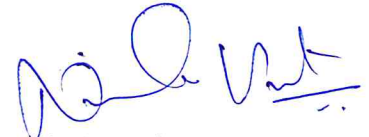
.... Applicant/petitioner  
.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 14.09.2020**

**ORDER**

Hon'ble Actg President is on leave. Accordingly, the matter is adjourned to 05.10.2020.



**(Nirmala Vincent)**  
**Court Officer**

14.09.2020  
Ritu Sharma